

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: 1500 of 2026/RG

Dated: 22.09.2026

In the interest of administration, it is hereby ordered that:-

- i. Shri Pawan Kumar Sharma, Special Judge, Anti Corruption (CBI cases), Jammu shall hold the additional charge of Member, J&K Special Tribunal, Jammu till further orders; and
- ii. Shri Manoj Parihar, One Man Forest Authority shall hold the additional charge of Member, J&K Special Tribunal, Srinagar till further orders.

By Order.



(M.K. Sharma)

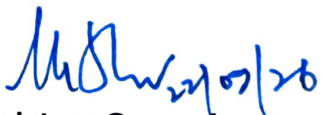
Registrar General

Dated: 22.09.2026

No.: 43226-50 /RG/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships;
3. Secretary, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
5. Director, J&K Judicial Academy, Srinagar;
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information.
9. Concerned Officers _____;
.....for information and necessary action.
10. Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.



Registrar General